

Health Centres established for a population of 3000, 20,000 and one lakh respectively.

(b) and (c). Information regarding number of posts vacant in Primary Health Centres and dispensaries, is periodically collected from States/UTs. As per information available in this Ministry, 3620 posts of doctors out of 34777 were lying vacant at PHCs and dispensaries as on 31.3.1986.

(d) The responsibility of making the services of doctors available in rural areas is of the State/Union Territories Government. However, to attract medical graduates to accept appointment in rural areas, the 8th Finance Commission on the suggestions of Ministry of Health and Family Welfare has provided special funds to the States for providing the following incentive to doctors serving in rural areas and not allowed private practice ;

(i) A rural allowance equal to 25% of the basic pay subject to a maximum of Rs. 250/- per month for the doctors serving in Primary Health Centres ; and (ii) House rent allowance at the rate of Rs. 150/- per month where the doctors are not provided residential accommodation.

In addition, the Finance Commission has made special provision of Rs. 53.52 crores for construction of residential quarters for the doctors. The hilly areas have been provided 30% 'Mark-up' in the cost of construction.

Nomination of Students for MBBS

10. SHRI SIMON TIGGA : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) the details of candidates nominated by the Union Government for MBBS education in different Medical Colleges of the country since 1983 year-wise and college-wise; and

(b) the number thereof and percentage to total admissions?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI SAROJ KHAPARDE) : (a) and (b). Government of India allocate a certain number of seats

which are contributed to the Central Pool by States/Union Territory Governments with medical colleges to the States/Union Territories without medical colleges, children of defence personnel, other para-military organisations, foreign students awarded Cultural Exchange Fellowships self financing foreign student, repatriates from Burma, Sri Lanka, etc. The allocation of these seats varies from year to year depending upon the overall availability of MBBS seats in the Central Pool. The selection and nomination of students is done by the respective states/Union Territories/concerned agencies to whom these seats are allotted. The Government of India have no information regarding actual number of students admitted against allocations made to the States/Union Territories without medical colleges and other concerned agencies.

Joint Consultative Machinery in Kendriya Vidyalaya Sangathan

11. DR. SUDHIR ROY : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether it is a fact that Kendriya Vidyalaya Sangathan has formulated a scheme of joint consultative machinery for its employees ;

(b) if so, the salient features thereof ;

(c) whether the staff side of the Council thereunder has been constituted ; and

(d) if not, when it is proposed to be done ?

THE MINISTER OF STATE IN THE DEPARTMENTS OF EDUCATION AND CULTURE (SHRIMATI KRISHNA SAHI) :

(a) Yes, Sir.

(b) The scheme of Joint Consultative Machinery is aimed at promoting harmonious relations and securing the greatest measure of co-operation between the Kendriya Vidyalaya Sangathan and its employees. Joint Consultative Machinery of Kendriya Vidyalaya Sangathan consists of an official side and a staff side. No person who is not an employee of the Sangathan is included as a member of the staff side of the Council. The scope of the Council includes all matters